

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 153 (ND) /2018

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

**NAME OF THE COMPANY: Ajay Hardware Industries Pvt. Ltd. Vs.All Tech
Building Systems Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Mr. Ashish Middha and Mr. Neeraj Gulati, Advocates for the
Petitioner

ORDER

Notice to the Respondent vide all modes including through the process
of the Bench returnable on 1st March, 2018. Notice be also effected through
the Directors of Corporate Debtor. Dasti. Affidavit of service be filed.

-s-d-1

**(Deepa Krishan)
Member (T)**

-s-d-1

**(Ina Malhotra)
Member (J)**